GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:424 ANSWERED ON:14.08.2007 MID-DAY MEAL SCHEME Chowdhury Shri Adhir Ranjan;Rani Smt. K.;Reddy Shri Mekapati Rajamohan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government proposes to introduce any scheme to provide mid-day meal facility upto Eighth Standard students of the country;

(b) if so, the details thereof;

(c) the funds allocated to each State and Union Territory for this scheme during the current financial year;

(d) the details of nutritious food proposed to be added in the scheme in view of increased allocation, State and Union-Territory-wise;

(e) whether 65% of schools are not providing meals to children under the Mid-day Meal Scheme implemented in the country;

(f) if so, the details thereof;

(g) the details of various irregularities/complaints reported in the Mid-day Meal Scheme;

(h) whether the Government has taken any remedial action in the matter; and

(i) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a), (b) & (c): The Union Budget for 2007-08 has announced the extension of the Mid-Day Meal Scheme to the Upper Primary stage in Educationally Backward Blocks. A budget provision of Rs. 7324 crores has been made for lower and upper primary stage for the MDM Scheme in the current year. The State wise allocation of funds for the primary stage is annexed. The actual quantum of funds for Upper Primary stage to each State/Union Territory will be finalized after formal approvals are received for extension of the programme to Upper Primary stage.

(d): The Mid-Day Meal Scheme guidelines, 2006 stipulate a provision of a cooked mid day meal to children studying in classes I - V with nutritional content of 450 calories and 12 grams of protein. The National Steering-cum-Monitoring Committee for Mid Day Meal Scheme has recommended a nutritional norm of 700 calories with about 20 grams of protein for Upper Primary stage.

(e) & (f): The MDM Scheme covers children studying in classes I - V in schools run by Government, Local Body and Government aided schools and EGS/AIE centers. As reported by the States/Union Territory Administrations, all eligible schools/institutions have been covered under the Scheme

(g),(h) & (i): As and when complaints come to the notice of the Government about inferior quality/unhygienic food or irregular supply of mid-day meal or black marketing of food grains, State Governments/UT Administrations are asked to conduct suitable enquiry and initiate corrective actions. States/UTs are continuously advised and encouraged to establish systems to avoid recurrence of such incidents and give full attention to the issues of quality and regular supply of food and prevent misuse of resources. States have also been urged to involve the parents, community members, Village Education Committee members and Panchayati Raj Institutions to supervise the cooking and serving of mid day meal to children.